



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Apr/202223/1

DATED: 19/04/2022

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Apr/202223/1 dated 19/04/2022 of Norms Committee - I for the year 2022-23 was held on 19/04/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Santosh Dubey, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
3	SK BHATNAGAR, Technical Authority	Technical Consultant, DGFT
4	vishan agrawal, Technical Authority	Technical Consultant, DGFT
5	Kanwalinder Sodhi, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected

Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00232108AM22
RA File Number	039404000661 AM21
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has filed the application without any document against the subject file number. Further, it is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. Case is rejected.	

Case No.	2 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00280574AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents regarding AA No. 0511000930 dated 22.01.2021. However, AA No. 0511000930 dated 22.01.2021 has already been considered in the meeting dated 31.03.2022. Further, it was noted that the applicant had filed a fresh application for AA No. 0511000930 dated 22.01.2021. Therefore, the Committee decided to reject the case on the ground that the applicant has filed a fresh application for this case on the DGFT's IT Portal. Case is rejected.	

Case No.	3 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00116937AM21
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.

Case is rejected.

Case No.	4 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00273275AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	5 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00219521AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	6 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000528AM11
RA File Number	039504000476 AM11
Licence No and Date	0310593769/24/09/2010
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant vide email dated 06.04.2022 informed that the subject Advance Authorization has already been redeemed. The Committee decided to withdraw the case from the agenda and to confirm from the RA, whether this case has been redeemed as it has been under consideration of NC for fixation of norms.	

Case No.	7 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DUCTMASTER (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00340876AM22
RA File Number	072404000474 AM15
Licence No and Date	0710108127/30/04/2015
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	8 / NC/1/MEET/Apr/202223/1
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Case Status	Case Rejected
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000682AM19
RA File Number	342404000038 AM16
Licence No and Date	3410041218/11/05/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 15.05.2021 and subsequent reminders dated 04.03.2021, 16.03.2022 & 05.04.2022 were also issued for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	9 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000683AM19
RA File Number	342404000037 AM16
Licence No and Date	3410041219/11/05/2015
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has not be furnished reply of the deficiencies despite final reminder dated 16.03.2022. Hence, the Committee decided to reject the case. Case stands rejected.	

Case No.	10 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000684AM19
RA File Number	342404000047 AM16
Licence No and Date	3410041242/21/05/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to	

the applicant on 17.05.2021 and subsequent reminders dated 04.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case.

Case is rejected.

Case No.	11 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000685AM19
RA File Number	342404000046 AM16
Licence No and Date	3410041243/21/05/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 17.05.2021 and subsequent reminders dated 04.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	12 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	KSB MIL CONTROLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000704AM19
RA File Number	102404000046 AM16
Licence No and Date	1010059264/04/09/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 15.05.2021 and subsequent reminders dated 04.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	13 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	PROMAC ENGINEERING INDUSTRIES LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000705AM19
RA File Number	072404000184 AM16
Licence No and Date	0710108812/05/10/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 15.05.2021 and subsequent reminders dated 04.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	14 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	PROMAC ENGINEERING INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000706AM19
RA File Number	072404000185 AM16
Licence No and Date	0710108813/05/10/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 13.04.2021 and subsequent reminders dated 04.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	15 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	INFAC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000762AM19
RA File Number	042404000176 AM16
Licence No and Date	0410161454/23/12/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 13.04.2021 and subsequent reminders dated 02.03.2021, 16.03.2022 & 05.04.2022 for	

providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case.

Case is rejected.

Case No.	16 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00250630AM22
RA File Number	092404000552 AM16
Licence No and Date	0910063136/13/01/2016

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0910064404 dated 18.11.2016 as per written comments of MSME vide email dated 19.03.2022 as under:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms
84842000	Cloth Seal	15000 Number	1	75062000	H 188 2B Annealed Coil Gauge: .010+/- .001	2.5% wastage allowed
			2	73141490	L605 - 30x250 Mesh Twill Filter Cloth Rolls 31.5" Wide	2.5% wastage allowed

Note:

- 1. Net content of import item at Sl. No. 1 & 2 in the export item is 120.03Kg and 1522.40 Sq. Feet (510Kg) respectively.**
- 2. The applicant should import only relevant items as contained or utilized in the export item.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	17 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected

Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000349AM19
RA File Number	052304000443 AM16
Licence No and Date	0510397372/20/01/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 13.04.2021 and subsequent reminders dated 02.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	18 / NC/1/MEET/Apr/202223/1																							
Case Status	Case Approved																							
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED																							
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022																							
HQ File Number	HQRNORM REVIW00225426AM22																							
RA File Number	092404000171 AM17																							
Licence No and Date	0910063870/29/06/2016																							
Norms Committee Decision:																								
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0910064404 dated 18.11.2016 as per written comments of MSME vide email dated 19.03.2022 as under:																								
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Quantity</th><th>Sl. No.</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Norms</th></tr><tr><td rowspan="2">84842000</td><td rowspan="2">Cloth Seal</td><td rowspan="2">55069 Number</td><td>1</td><td>75062000</td><td>Nickel Alloy Strip Type: H-188 0.01000X12.0000X Coil</td><td>2.5% wastage allowed</td></tr><tr><td>2</td><td>73141490</td><td>Haymes 25(L605) 30X250 Mesh Twill Filter Cloth 31-1/2" Wide</td><td>2.5% wastage allowed</td></tr></table>							ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms	84842000	Cloth Seal	55069 Number	1	75062000	Nickel Alloy Strip Type: H-188 0.01000X12.0000X Coil	2.5% wastage allowed	2	73141490	Haymes 25(L605) 30X250 Mesh Twill Filter Cloth 31-1/2" Wide	2.5% wastage allowed
ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms																		
84842000	Cloth Seal	55069 Number	1	75062000	Nickel Alloy Strip Type: H-188 0.01000X12.0000X Coil	2.5% wastage allowed																		
			2	73141490	Haymes 25(L605) 30X250 Mesh Twill Filter Cloth 31-1/2" Wide	2.5% wastage allowed																		
Note:																								

1. Net content of import item at Sl. No. 1 & 2 in the export item is 330.08Kg and 3654 Sq. Feet (1224.02Kg) respectively.
2. The applicant should import only relevant items as contained or utilized in the export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	19 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000656AM19
RA File Number	039504000278 AM17
Licence No and Date	0310807592/02/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant vide email dated 06.04.2022 informed that the subject Advance Authorization has already been redeemed. The Committee decided to withdraw the case from the agenda and to confirm from the RA, whether this case has been redeemed as it has been under consideration of NC for fixation of norms.	

Case No.	20 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000550AM19
RA File Number	039504000469 AM17
Licence No and Date	0310808021/23/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 23.04.2021 and subsequent reminders dated 02.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	21 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

HQ File Number	018005000430AM17
RA File Number	039504000318 AM17
Licence No and Date	0310808015/23/09/2016
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	22 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000382AM19
RA File Number	042404000108 AM17
Licence No and Date	0410162317/27/09/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 23.04.2021 and subsequent reminders dated 02.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	23 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000551AM19
RA File Number	039504000494 AM17
Licence No and Date	0310808107/27/09/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 23.04.2021 and subsequent reminders dated 02.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	24 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected

Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000552AM19
RA File Number	039504000512 AM17
Licence No and Date	0310808108/27/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 23.04.2021 and subsequent reminders dated 02.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	25 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000554AM19
RA File Number	039504000495 AM17
Licence No and Date	0310808135/28/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 23.04.2021 and subsequent reminders dated 02.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	26 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	JBM KANEMITSU PULLEYS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00180959AM22
RA File Number	052304000442 AM17
Licence No and Date	0510400867/20/12/2016
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0510395498 dated 01.09.2015 as per written comments of MSME vide email dated 19.03.2022 as under:	

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms
84835010	Pulleys For Power Transmission (SPHE) (Weight = 380gms/unit)	200000 Number	73012090	Steel Shape Blank (Weight = 400gms/unit)	Net to net basis & the weight may be as 78668Kg inclusive of 3.5% wastage after affecting 1/3 rd recovery from scrap

Note:

1. Per unit weight of export product is 380gms.
2. Per unit weight of blank is 400gms.

RA concerned may take further necessary action as per the decision of NC.

Case No.	27 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	UNI VTL PRECISION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000725AM19
RA File Number	072404000347 AM17
Licence No and Date	0710111003/19/01/2017
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	28 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	BOTIL OIL TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000427AM19
RA File Number	052304000616 AM17
Licence No and Date	0510402212/12/04/2017
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	29 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000276AM18
RA File Number	039504000052 AM18
Licence No and Date	0310815484/01/09/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.04.2022 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	30 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000560AM19
RA File Number	039504000405 AM18
Licence No and Date	0310815549/05/09/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 13.04.2021 and subsequent reminders dated 02.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case. Case is rejected.	

Case No.	31 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	UNIRAY MEDICAL LLP
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000561AM19
RA File Number	039504000495 AM18
Licence No and Date	0310815960/26/09/2017
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the a deficiency letter has been issued to the applicant on 23.04.2021 and subsequent reminders dated 02.03.2021, 16.03.2022 & 05.04.2022 for providing complete information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case.

Case is rejected.

Case No.	32 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000327AM18
RA File Number	039504000236 AM18
Licence No and Date	0310816625/30/10/2017

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Details of export product in terms of design, calculations and brief note about product.
2. Quantity of import items required for manufacturing one unit of export product for each export item. (Data may be in excel sheet)
3. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet)
4. Wastage claimed in the manufacturing process. (Data may be in excel sheet)
5. Justification of wastage.

Case is deferred.

Case No.	33 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00225663AM22
RA File Number	092404000391 AM18
Licence No and Date	0910065648/08/11/2017

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0910064404 dated 18.11.2016 as per written comments of MSME vide email dated 19.03.2022 as under:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms
84842000	Cloth Seal	110138 Number	1	81059000	Shim - HA 188 Coil	2.5% wastage allowed
			2	73141490	Mesh 30 x 250 - Twill Filter Cloth (Haynes 25 -L605)	2.5% wastage allowed

Note:

1. Net content of import item at Sl. No. 1 & 2 in the export item is 660.17Kg and 8454 Sq. Feet (2832.05Kgs) respectively.
2. The applicant should import only relevant items as contained or utilized in the export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	34 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000456AM19
RA File Number	042404000122 AM18
Licence No and Date	0410163696/14/11/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by a reminder on 02.03.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	35 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000367AM18

RA File Number	039504000649 AM18
Licence No and Date	0310818033/27/12/2017
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Details of export product in terms of design, calculations and brief note about product. 2. Quantity of import items required for manufacturing one unit of export product for each export item. (Data may be in excel sheet) 3. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet) 4. Wastage claimed in the manufacturing process. (Data may be in excel sheet) 5. Justification of wastage. Case is deferred.	

Case No.	36 / NC/1/MEET/Apr/202223/1																							
Case Status	Case Approved																							
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED																							
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022																							
HQ File Number	HQRNORM REVIW00225642AM22																							
RA File Number	092404000555 AM18																							
Licence No and Date	0910065942/31/01/2018																							
Norms Committee Decision:																								
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0910069273 dated 29.09.2020 as per written comments of MSME vide email dated 19.03.2022 as under:																								
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Quantity</th><th>Sl. No.</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Norms</th></tr><tr><td rowspan="2">84842000</td><td rowspan="2">Laminate Seal</td><td rowspan="2">228747 Number</td><td>1</td><td>81059000</td><td>Shim - HA 188 Coil</td><td>22.23% wastage allowed after affecting 1/3rd recovery from scrap</td></tr><tr><td>2</td><td>73141490</td><td>Mesh 30 x 250 - Twill Filter Cloth</td><td>22.23% wastage allowed after affecting 1/3rd</td></tr></table>							ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms	84842000	Laminate Seal	228747 Number	1	81059000	Shim - HA 188 Coil	22.23% wastage allowed after affecting 1/3 rd recovery from scrap	2	73141490	Mesh 30 x 250 - Twill Filter Cloth	22.23% wastage allowed after affecting 1/3 rd
ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms																		
84842000	Laminate Seal	228747 Number	1	81059000	Shim - HA 188 Coil	22.23% wastage allowed after affecting 1/3 rd recovery from scrap																		
			2	73141490	Mesh 30 x 250 - Twill Filter Cloth	22.23% wastage allowed after affecting 1/3 rd																		

					(Haynes 25 - L605)	recovery from scrap
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Note:

1. Net content of Sl. No. 1 & Sl. No. 2 of items of import in the export product is 2790.70 Kgs & 7823 Sq. feet (2620.70 Kgs) respectively.

2. The applicant should import only relevant items as contained or utilized in the export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	37 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00226145AM22
RA File Number	092404000554 AM18
Licence No and Date	0910065941/31/01/2018

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0910067939 dated 27.08.2019 in M. No. 08/80 dated 05.11.2020 as per written comments of MSME vide email dated 19.03.2022 as under:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms
84842000	Curved Seal	960 Number	1	81059000	Cobalt Alloy Sheet (L-605)	19.86% wastage allowed after 1/3rd recovery from scrap
			2	75062000	Nickle Cobalt Alloy Sheet (X750)	21.74% wastage allowed after 1/3rd recovery from scrap
			3	73141490	Mesh 30 x 250 - Twill Filter Cloth (Haynes 25 -	28.57% wastage allowed after 1/3rd recovery from scrap

					L605)	
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Note:

- 1. Net content of import item at Sl. No. 1, 2 & 3 in the export item is 1025.28Kg, 63.264Kg and 772.48 Sq. Feet (258.78Kgs) respectively.**
- 2. Unit of measurement (UOM) for import item at Sl. No. 3 may be read as “Sq. Feet”.**
- 3. The applicant should import only relevant items as contained or utilized in the export item.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	38 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000457AM19
RA File Number	052304000487 AM18
Licence No and Date	0510405815/08/03/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 06.12.2021 followed by reminders on 21.12.2021, 05.01.2021 & 04.03.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	39 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	ENDURANCE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000545AM19
RA File Number	039404001011 AM18
Licence No and Date	0310819768/13/03/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 19.04.2022 as under: The quantity of relevant import items may be allowed as per GN-4.	

RA concerned may take further necessary action as per the decision of NC.

Case No.	40 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000772AM19
RA File Number	042404000237 AM18
Licence No and Date	0410164128/22/03/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.04.2021 followed by a reminder on 02.03.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	41 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00347529AM22
RA File Number	052304000038 AM19
Licence No and Date	0510406287/01/05/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments. Case is deferred.	

Case No.	42 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000759AM19
RA File Number	042404000022 AM19
Licence No and	0410164377/31/05/2018

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by a reminder on 02.03.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	43 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PROMAC ENGINEERING INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000521AM19
RA File Number	072404000102 AM19
Licence No and Date	0710113710/13/08/2018
Norms Committee Decision: Deferred for comments of TE.	

Case No.	44 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000548AM19
RA File Number	039504000222 AM19
Licence No and Date	0310823168/21/08/2018
Norms Committee Decision: Deferred for comments of TE.	

Case No.	45 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000569AM19
RA File Number	039504000376 AM19
Licence No and Date	0310823288/27/08/2018

Norms Committee Decision:

Deferred for comments of TE.

Case No.	46 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000572AM19
RA File Number	039504000504 AM19
Licence No and Date	0310823445/30/08/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	47 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SWIMS TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000577AM19
RA File Number	039504000568 AM19
Licence No and Date	0310823556/05/09/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by a reminder on 02.03.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	48 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

and Date	
HQ File Number	018005000573AM19
RA File Number	039504000541 AM19
Licence No and Date	0310823594/06/09/2018
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	49 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000757AM19
RA File Number	039504000469 AM19
Licence No and Date	0310823645/07/09/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments.	
Case is deferred.	

Case No.	50 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000611AM19
RA File Number	039504000585 AM19
Licence No and Date	0310825585/11/12/2018
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	51 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000677AM19
RA File Number	039504001021 AM19
Licence No and	0310827223/22/02/2019

Date	
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	52 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000678AM19
RA File Number	039504000999 AM19
Licence No and Date	0310827224/22/02/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	53 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000679AM19
RA File Number	039504000995 AM19
Licence No and Date	0310827225/22/02/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	54 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000790AM19
RA File Number	039504001295 AM19
Licence No and Date	0310827622/12/03/2019
Norms Committee Decision:	
Deferred for comments of TE. TE has requested to send physical file of the case along with reply of deficiency letter.	

Case No.	55 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000017AM20
RA File Number	318304000009 AM20
Licence No and Date	3110067390/24/04/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	56 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000018AM20
RA File Number	318304000010 AM20
Licence No and Date	3110067391/24/04/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	57 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000019AM20
RA File Number	318304000011 AM20
Licence No and Date	3110067392/24/04/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	58 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ERBATECH MACHINERY PRIVATE LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000024AM20
RA File Number	322404000004 AM20

Licence No and Date	3210078932/29/04/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	59 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000029AM20
RA File Number	039404001131 AM19
Licence No and Date	0310828702/01/05/2019
Norms Committee Decision: Deferred for comments of TE.	

Case No.	60 / NC/1/MEET/Apr/202223/1																			
Case Status	Case Approved																			
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED																			
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022																			
HQ File Number	018005000033AM20																			
RA File Number	092404000058 AM20																			
Licence No and Date	0910067492/10/05/2019																			
Norms Committee Decision:																				
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0910069273 dated 29.09.2020 as per written comments of MSME vide email dated 19.03.2022 as under:																				
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Quantity</th><th>Sl. No.</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Norms</th></tr><tr><td>84842000</td><td>Laminate Seal</td><td>228747 Number</td><td>1</td><td>81059000</td><td>Shim - HA 188 Coil</td><td>22.23% wastage allowed after affecting 1/3rd recovery from</td></tr></table>							ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms	84842000	Laminate Seal	228747 Number	1	81059000	Shim - HA 188 Coil	22.23% wastage allowed after affecting 1/3 rd recovery from
ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms														
84842000	Laminate Seal	228747 Number	1	81059000	Shim - HA 188 Coil	22.23% wastage allowed after affecting 1/3 rd recovery from														

						scrap
			2	73141490	Mesh 30 x 250 - Twill Filter Cloth (Haynes 25 - L605)	22.23% wastage allowed after affecting 1/3 rd recovery from scrap

Note:

1. Net content of Sl. No. 1 & Sl. No. 2 of items of import in the export product is 2790.70 Kgs & 7823 Sq. feet (2620.70 Kgs) respectively.

2. The applicant should import only relevant items as contained or utilized in the export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	61 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00225561AM22
RA File Number	092404000078 AM20
Licence No and Date	0910067545/20/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. The quantity required for per unit of export item is 0.196 Kg which works out to be 1449 Kg while as per license the import is for 126Kg. Please clarify. The case stands deferred.	

Case No.	62 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00346161AM22
RA File Number	052404000155 AM20
Licence No and Date	0510410941/14/06/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/380/2018-TSW dated 10.10.2021. The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3).

The case stands deferred.

Case No.	63 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MASCOT DYNAMICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00286877AM22
RA File Number	039504000254 AM20
Licence No and Date	0310829810/20/06/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	64 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00225589AM22
RA File Number	092404000199 AM20
Licence No and Date	0910067781/12/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0910068346 dated 08.01.2020 as per written comments of MSME given vide email dated 19.03.2022 as under:

Sl. No.	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms
1	84842000	Horizontal Joint Seal	61655 Number	1	81059000	Cobalt Alloy Sheet (Alloy 188)	16.67% wastage allowed after affecting 1/3 rd recovery from scarp
2	84842000	Horizontal	14282	2	81059000	Cobalt	16.67% wastage

		Joint Seal	Number			Alloy Sheet (Alloy X)	allowed after affecting 1/3rd recovery from scarp after 1/3rd recovery
3	84842000	Horizontal Joint Seal	2094 Number	3	75062000	Nickle Alloy Sheet (L 605)	16.67% wastage allowed after affecting 1/3rd recovery from scarp

Note:

1. Net content of Alloy 188, Alloy X & Nickel Alloy in the export item is 2677.37Kg, 325.63Kg and 45.546Kgs respectively.
2. The applicant should import only relevant items as contained or utilized in the export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	65 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	JKS ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000143AM20
RA File Number	322404000033 AM20
Licence No and Date	3210079060/08/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	66 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000144AM20
RA File Number	342404000152 AM20

Licence No and Date	3410045365/09/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. To submit the product drawing of export product indicating weight of export product. Case is deferred.	

Case No.	67 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000153AM20
RA File Number	342404000164 AM20
Licence No and Date	3410045391/23/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	68 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SCHOTT POONAWALLA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000170AM20
RA File Number	039504000580 AM20
Licence No and Date	0310831463/11/09/2019
Norms Committee Decision: Deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

and Date	
HQ File Number	018005000203AM20
RA File Number	318304000096 AM20
Licence No and Date	3110067581/23/10/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply of deficiency letter has been received. Therefore, the Committee decided to send the applicant's reply to the concerned TE. Case is deferred.	

Case No.	70 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SAMIRI EQUIPMENTS AND ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000213AM20
RA File Number	039504000758 AM20
Licence No and Date	0310832707/11/11/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by a reminder dated 02.03.2022 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	71 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000215AM20
RA File Number	342404000242 AM20
Licence No and Date	3410045605/13/11/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite	

information within 15 days.

Case is deferred.

Case No.	72 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000219AM20
RA File Number	039404000644 AM20
Licence No and Date	0310832842/18/11/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply of deficiency letter has been received. Therefore, the Committee decided to send the applicant's reply to the concerned TE.	
Case is deferred.	

Case No.	73 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000225AM20
RA File Number	039504000808 AM20
Licence No and Date	0310832929/21/11/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply of deficiency letter has been received. Therefore, the Committee decided to send the applicant's reply to the concerned TE.	
Case is deferred.	

Case No.	74 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000229AM20
RA File Number	318304000115 AM20

Licence No and Date	3110067611/26/11/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	75 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000249AM20
RA File Number	039504000892 AM20
Licence No and Date	0310833334/11/12/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by a reminder dated 02.03.2022 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	76 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA LLP
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000255AM20
RA File Number	042404000138 AM20
Licence No and Date	0410166360/13/12/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by a reminder dated 02.03.2022 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	77 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected

Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000262AM20
RA File Number	039504000919 AM20
Licence No and Date	0310833525/18/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by a reminder dated 02.03.2022 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant on 23.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	78 / NC/1/MEET/Apr/202223/1																
Case Status	Case Approved																
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED																
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022																
HQ File Number	HQRNORM REVIW00225578AM22																
RA File Number	092404000474 AM20																
Licence No and Date	0910068302/24/12/2019																
Norms Committee Decision:																	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0911000215 dated 21.01.2021 as per written comments of MSME vide email dated 19.03.2022 as under:																	
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Quantity</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Norms</th></tr><tr><td>84842000</td><td>Protector Inner Aft rail/Protector Outer Aft Protector/ Inner Aft Rail Protector / Outer Aft Rail protector</td><td>7394 Number</td><td>81059000</td><td>Cobalt Alloy Sheet (L-605)</td><td>1414.782Kgs inclusive of 10% wastage after affecting 1/3rd recovery from scrap</td></tr></table>						ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms	84842000	Protector Inner Aft rail/Protector Outer Aft Protector/ Inner Aft Rail Protector / Outer Aft Rail protector	7394 Number	81059000	Cobalt Alloy Sheet (L-605)	1414.782Kgs inclusive of 10% wastage after affecting 1/3rd recovery from scrap
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms												
84842000	Protector Inner Aft rail/Protector Outer Aft Protector/ Inner Aft Rail Protector / Outer Aft Rail protector	7394 Number	81059000	Cobalt Alloy Sheet (L-605)	1414.782Kgs inclusive of 10% wastage after affecting 1/3rd recovery from scrap												
Note:																	
1. Net content of import in export product is 1286.556Kgs.																	
2. Grade/Composition of item of import will be same as used in export item.																	

RA concerned may take further necessary action as per the decision of NC.

Case No.	79 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000288AM20
RA File Number	039504001012 AM20
Licence No and Date	0310834142/14/01/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by a reminder dated 02.03.2022 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant on 23.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	80 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	BENGAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000313AM20
RA File Number	052304000415 AM20
Licence No and Date	0510413481/30/01/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	81 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000337AM20
RA File Number	052304000436 AM20
Licence No and Date	0510413572/10/02/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 23.04.2021 followed by a reminder dated 04.03.2022 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant on 23.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	82 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000340AM20
RA File Number	052304000428 AM20
Licence No and Date	0510413578/11/02/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000343AM20
RA File Number	342404000355 AM20
Licence No and Date	3410045867/12/02/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	84 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SCHOCH REEDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000344AM20

RA File Number	318304000152 AM20
Licence No and Date	3110067684/13/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	85 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000371AM20
RA File Number	342404000387 AM20
Licence No and Date	3410045951/12/03/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 19.03.2022 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms
84829900	Bearing Parts Races Total 53113 Nos	2413 Kg	72210090	Stainless Steel Bar M50	6813Kg inclusive of 182% wastage after affecting 1/3 rd recovery from scarp

Note:

- 1. The details of the parts to be produced will be communicated to Concerned RA.**
- 2. Grade/Composition of item of import will be same as used in export item.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	86 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	UNI VTL PRECISION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000383AM21

RA File Number	072404000002 AM21
Licence No and Date	0710116329/07/04/2020
Norms Committee Decision: Deferred for comments of TE. TE has requested to send the file of AA No 6510000027 dated 05.04.2019 approved in NC meeting No. 23/80 dated 13.03.2019 to examine the case.	

Case No.	87 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000415AM21
RA File Number	342404000258 AM18
Licence No and Date	3410046024/27/04/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under: 1. The quantity of import items at Sl. No. 1, 2 & 3 may be allowed as 1.02Kgs/Kg net content in the export for each item separately. 2. The quantity of import item at Sl. No. 4 may be allowed as net plus 1% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	88 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000430AM21
RA File Number	342404000021 AM21
Licence No and Date	3410046049/11/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	89 / NC/1/MEET/Apr/202223/1
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Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000435AM21
RA File Number	342404000031 AM21
Licence No and Date	3410046058/14/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	90 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000436AM21
RA File Number	342404000032 AM21
Licence No and Date	3410046059/14/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	91 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	UNDERCARRIAGE AND TRACTOR PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000471AM21
RA File Number	039504000097 AM21
Licence No and Date	0310836421/29/05/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted the subject AA was already approved in the NC meeting No. 06/80 dated 29.09.2020. Therefore, the Committee decided to withdraw the case from the agenda.

Case No.	92 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM REVIW00276180AM22
RA File Number	039404000124 AM21
Licence No and Date	0310836537/05/06/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SUPER CIRCLE AUTO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000506AM21
RA File Number	052404000148 AM21
Licence No and Date	0510414590/08/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that Consultant (Tech-1) has given the comments on some of the import items. The case was discussed in the meeting and the Committee decided to refer the case to Consultant (SKB) for comments on rest of the import items.	
The case stands deferred.	

Case No.	94 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000563AM21
RA File Number	342404000129 AM21
Licence No and Date	3410046300/19/08/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to **send final reminder** letter to the applicant for furnishing the requisite information within 15 days.

Case is deferred.

Case No.	95 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000564AM21
RA File Number	342404000131 AM21
Licence No and Date	3410046301/19/08/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days.	
Case is deferred.	

Case No.	96 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000565AM21
RA File Number	342404000130 AM21
Licence No and Date	3410046302/19/08/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days.	
Case is deferred.	

Case No.	97 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000568AM21
RA File Number	342404000134 AM21
Licence No and Date	3410046308/20/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	98 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000574AM21
RA File Number	342404000139 AM21
Licence No and Date	3410046323/25/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	99 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000589AM21
RA File Number	342404000148 AM21
Licence No and Date	3410046343/28/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet.	

Therefore, the Committee decided to **send final reminder** letter to the applicant for furnishing the requisite information within 15 days.

Case is deferred.

Case No.	100 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000590AM21
RA File Number	342404000149 AM21
Licence No and Date	3410046344/28/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	101 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000591AM21
RA File Number	342404000150 AM21
Licence No and Date	3410046345/28/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	102 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

HQ File Number	018005000610AM21
RA File Number	342404000166 AM21
Licence No and Date	3410046387/10/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	103 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000611AM21
RA File Number	342404000167 AM21
Licence No and Date	3410046388/10/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	104 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GECO LEGEND ENVIRO TECH
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000691AM21
RA File Number	322404000070 AM21
Licence No and Date	3210079797/29/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days.	

Case is deferred.

Case No.	105 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000703AM21
RA File Number	342404000217 AM21
Licence No and Date	3410046514/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	106 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AAVID THERMALLOY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	018005000706AM21
RA File Number	342404000211 AM21
Licence No and Date	3410046533/10/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.08.2021 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	107 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00231996AM22
RA File Number	039504000549 AM21

Licence No and Date	0310839762/26/11/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	108 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00039048AM21
RA File Number	342404000170 AM21
Licence No and Date	3411000017/15/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	109 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00045772AM21
RA File Number	07AA04005436 AM21
Licence No and Date	0711000130/23/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.07.2021 followed by reminders dated 11.08.2021 & 26.08.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	110 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00052422AM21
RA File Number	34AA04001697 AM21
Licence No and Date	3411000074/01/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 06.01.2022 & 21.01.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	111 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00052424AM21
RA File Number	34AA04001698 AM21
Licence No and Date	3411000073/01/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 06.01.2022 & 21.01.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	112 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	ENDURANCE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00053175AM21
RA File Number	03AA04015094 AM21
Licence No and Date	0311000600/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 19.04.2022 as under: The quantity of relevant import items may be allowed as per GN-4.	

RA concerned may take further necessary action as per the decision of NC.

Case No.	113 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	CKDPACK PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00054010AM21
RA File Number	05AA04021220 AM21
Licence No and Date	0511000586/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. To submit CAD drawing, manufacturing process and step-wise wastage. 2. To provide net content of import in per unit of export. Case is deferred.	

Case No.	114 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	IPSA BUSINESS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00054547AM21
RA File Number	05AA04021440 AM21
Licence No and Date	0511000589/04/01/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	WINTAGE ENGINEERS & CONSULTANTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00055304AM21
RA File Number	05AA04021392 AM21
Licence No and Date	0511000597/05/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	116 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00055854AM21
RA File Number	34AA04001657 AM21
Licence No and Date	3411000066/06/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 06.01.2022 & 21.01.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.	
RA concerned may take suitable consequential action accordingly.	

Case No.	117 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00056391AM21
RA File Number	07AA04006589 AM21
Licence No and Date	0711000224/06/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	118 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00057089AM21
RA File Number	03AA04016806 AM21
Licence No and Date	0311000755/07/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	119 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00057268AM21
RA File Number	05AA04021465 AM21
Licence No and Date	0511000601/07/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	120 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00059862AM21
RA File Number	07AA04006991 AM21
Licence No and Date	0711000273/11/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for	

import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	121 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00060083AM21
RA File Number	04AA04004626 AM21
Licence No and Date	0411000117/11/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	122 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SUZUKI MOTORCYCLE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00060846AM21
RA File Number	05AA04019996 AM21
Licence No and Date	0511000402/12/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00061842AM21
RA File Number	07AA04005887 AM21
Licence No and Date	0711000269/13/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	124 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00062046AM21
RA File Number	05AA04023550 AM21
Licence No and Date	0511000774/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	125 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00066086AM21
RA File Number	05AA04023358 AM21
Licence No and Date	0511000849/19/01/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00065396AM21
RA File Number	09AA04003473 AM21
Licence No and	0911000200/19/01/2021

Date	
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	127 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00065545AM21
RA File Number	07AA04006116 AM21
Licence No and Date	0711000314/19/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	128 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00065549AM21
RA File Number	07AA04006095 AM21
Licence No and Date	0711000315/19/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00066230AM21
RA File Number	34AA04001993 AM21
Licence No and Date	3411000103/20/01/2021
Norms Committee Decision:	
1. The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 06.01.2022 & 21.01.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee	

decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	130 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	HOERBIGER INDIA PRECISION TECHNOLOGY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00066668AM21
RA File Number	03AA04019380 AM21
Licence No and Date	0311001095/20/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00067924AM21
RA File Number	05AA04025220 AM21
Licence No and Date	0511000906/21/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	132 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00068153AM21
RA File Number	08AA04006808 AM21
Licence No and Date	0811000449/22/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	133 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AAVID THERMALLOY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00068352AM21
RA File Number	34AA04002082 AM21
Licence No and Date	3411000129/22/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SOUTHERN LUBRICATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00070216AM21
RA File Number	07AA04007123 AM21
Licence No and Date	0711000363/25/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MAK CONTROLS AND SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00069922AM21
RA File Number	32AA04005030 AM21
Licence No and Date	3211000304/25/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	136 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MAK CONTROLS AND SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00069929AM21

RA File Number	32AA04004662 AM21
Licence No and Date	3211000307/25/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00071415AM21
RA File Number	31AA04005583 AM21
Licence No and Date	3111000116/28/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022. The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3). The case stands deferred.	

Case No.	138 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00071460AM21
RA File Number	34AA04001988 AM21
Licence No and Date	3411000107/28/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SCHOCH REEDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00071590AM21
RA File Number	31AA04005660 AM21
Licence No and Date	3111000118/28/01/2021

Norms Committee Decision:
Deferred for comments of TE.

Case No.	140 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00071831AM21
RA File Number	34AA04002232 AM21
Licence No and Date	3411000144/28/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	141 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00071908AM21
RA File Number	07AA04007640 AM21
Licence No and Date	0711000376/28/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 19.04.2022 as under:	
The quantity of relevant import items may be allowed as per GN-4.	
RA concerned may take further necessary action as per the decision of NC.	

Case No.	142 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00072243AM21
RA File Number	05AA04026507 AM21
Licence No and Date	0511000979/28/01/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	143 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00072997AM21
RA File Number	34AA04002230 AM21
Licence No and Date	3411000149/29/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00073043AM21
RA File Number	34AA04002231 AM21
Licence No and Date	3411000145/29/01/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00072496AM21
RA File Number	10AA04003214 AM21
Licence No and Date	1011000066/29/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of Consultant (Tech-1) as under: 1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly) of relevant diameter and length) may be allowed as net plus 2% wastage.	

3. The quantity of import item (**Evident Paper – Plastic Sheet/Roll (Self Adhesive)**) may be allowed as **1.10Sq.meter/Sq. meter content in the export product.**
4. The quantity of **rest of import items** may be allowed as **net plus 1% wastage.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	146 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00074727AM21
RA File Number	03AA04020472 AM21
Licence No and Date	0311001277/01/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SS TECHNO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00075444AM21
RA File Number	31AA04005111 AM21
Licence No and Date	3111000085/02/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00076301AM21
RA File Number	05AA04028116 AM21
Licence No and Date	0511001091/03/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00076327AM21
RA File Number	31AA04005889 AM21
Licence No and Date	3111000144/03/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	150 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00076971AM21
RA File Number	07AA04008062 AM21
Licence No and Date	0711000426/04/02/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00077005AM21
RA File Number	09AA04003852 AM21
Licence No and Date	0911000279/04/02/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred

Party Name	PRECISION EQUIPMENTS (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00077140AM21
RA File Number	04AA04005772 AM21
Licence No and Date	0411000264/04/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	153 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00076594AM21
RA File Number	04AA04006018 AM21
Licence No and Date	0411000290/04/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GECO LEGEND ENVIRO TECH
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00076762AM21
RA File Number	32AA04005324 AM21
Licence No and Date	3211000340/04/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00077654AM21
RA File Number	05AA04027961 AM21
Licence No and Date	0511001081/05/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	156 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00077673AM21
RA File Number	05AA04028729 AM21
Licence No and Date	0511001123/05/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00077752AM21
RA File Number	05AA04028132 AM21
Licence No and Date	0511001114/05/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	158 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00080205AM21
RA File Number	34AA04002464 AM21
Licence No and Date	3411000207/09/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	159 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00080405AM21
RA File Number	04AA04006015 AM21
Licence No and Date	0411000312/09/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	160 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00080617AM21
RA File Number	09AA04004456 AM21
Licence No and Date	0911000329/10/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00080620AM21
RA File Number	09AA04004454 AM21
Licence No and Date	0911000330/10/02/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	162 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00080698AM21
RA File Number	34AA04002514 AM21
Licence No and Date	3411000210/10/02/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:	
1. The quantity of import items at Sl. No. 1, 2, 3 & 5 may be allowed as 1.02Kgs/Kg net content in the export for each item separately. 2. The quantity of import item at Sl. No. 4 may be allowed as net plus 1% wastage.	
RA concerned may take suitable consequential action accordingly.	

Case No.	163 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00080728AM21
RA File Number	09AA04004214 AM21
Licence No and Date	0911000325/10/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00081251AM21
RA File Number	342404000305 AM20
Licence No and Date	3411000215/10/02/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:

1. The quantity of import items at Sl. No. 1, 2 & 3 may be allowed as 1.02Kgs/Kg net content in the export for each item separately.
2. The quantity of import item at Sl. No. 4 may be allowed as net plus 1% wastage.

RA concerned may take suitable consequential action accordingly.

Case No.	165 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00081255AM21
RA File Number	342404000308 AM20
Licence No and Date	3411000212/10/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:

1. The quantity of import items at Sl. No. 1, 2, 4 & 5 may be allowed as 1.02Kgs/Kg net content in the export for each item separately.
2. The quantity of import item at Sl. No. 3 may be allowed as net plus 1% wastage.

RA concerned may take suitable consequential action accordingly.

Case No.	166 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00081256AM21
RA File Number	34AA04002535 AM21
Licence No and Date	3411000216/10/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:

1. The quantity of import items at Sl. No. 1, 2, 3 & 5 may be allowed as 1.02Kgs/Kg net content in the export for each item separately.
2. The quantity of import item at Sl. No. 4 may be allowed as net plus 1% wastage.

RA concerned may take suitable consequential action accordingly.

Case No.	167 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00081258AM21
RA File Number	34AA04002521 AM21
Licence No and Date	3411000211/10/02/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:	
1. The quantity of import items at Sl. No. 1, 2, 3 & 5 may be allowed as 1.02Kgs/Kg net content in the export for each item separately. 2. The quantity of import item at Sl. No. 4 may be allowed as net plus 1% wastage.	
RA concerned may take suitable consequential action accordingly.	

Case No.	168 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GECO LEGEND ENVIRO TECH
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00081488AM21
RA File Number	32AA04005795 AM21
Licence No and Date	3211000428/11/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00081719AM21
RA File Number	05AA04028886 AM21
Licence No and Date	0511001205/11/02/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	170 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VARICON PUMPS & SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00081856AM21
RA File Number	04AA04006675 AM21
Licence No and Date	0411000333/11/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00082797AM21
RA File Number	09AA04003878 AM21
Licence No and Date	0911000349/12/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00084152AM21
RA File Number	039404000572 AM21
Licence No and Date	0311001436/15/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PUNCH RATNA FASTENERS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00085898AM21
RA File Number	05AA04032174 AM21
Licence No and Date	0511001335/17/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	DIFACTO ROBOTICS AND AUTOMATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00086948AM21
RA File Number	07AA04007804 AM21
Licence No and Date	0711000515/18/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 19.04.2022 as under:	
The quantity of relevant import items may be allowed as per GN-4.	
RA concerned may take further necessary action as per the decision of NC.	

Case No.	175 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	KAY BOUVET ENGINEERING LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00086786AM21
RA File Number	31AA04006205 AM21
Licence No and Date	3111000183/18/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	TRITORC EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

HQ File Number	HQRNORM APPLY 00086840AM21
RA File Number	03AA04023921 AM21
Licence No and Date	0311001861/18/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.07.2021 followed by reminders dated 29.07.2021 & 13.08.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	177 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AIVI INNOVATIONS
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00087557AM21
RA File Number	03AA04023952 AM21
Licence No and Date	0311001832/19/02/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00089804AM21
RA File Number	03AA04021509 AM21
Licence No and Date	0311001893/23/02/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	179 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00090869AM21
RA File Number	04AA04007328 AM21

Licence No and Date	0411000404/24/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	180 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00091342AM21
RA File Number	09AA04005181 AM21
Licence No and Date	0911000420/24/02/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00092544AM21
RA File Number	10AA04003821 AM21
Licence No and Date	1011000115/26/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. To submit Appendix- 4E with wastage details and annexures.	
Case is deferred.	

Case No.	182 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00093097AM21
RA File Number	07AA04009300 AM21
Licence No and Date	0711000578/26/02/2021

Norms Committee Decision:
Deferred for comments of TE.

Case No.	183 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00094139AM21
RA File Number	09AA04005200 AM21
Licence No and Date	0911000436/01/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00095277AM21
RA File Number	03AA04026742 AM21
Licence No and Date	0311002140/02/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00095280AM21
RA File Number	03AA04026465 AM21
Licence No and Date	0311002154/02/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	186 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred

Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00095480AM21
RA File Number	34AA04002965 AM21
Licence No and Date	3411000281/02/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00095577AM21
RA File Number	34AA04002966 AM21
Licence No and Date	3411000282/02/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	IPSA BUSINESS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00096395AM21
RA File Number	05AA04035650 AM21
Licence No and Date	0511001511/03/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	189 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00097654AM21
RA File Number	03AA04025483 AM21
Licence No and Date	0311002082/05/03/2021

Norms Committee Decision:
Deferred for comments of TE.

Case No.	190 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DIGI DRIVES PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00098115AM21
RA File Number	05AA04036933 AM21
Licence No and Date	0511001560/05/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SCHOCH REEDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00098903AM21
RA File Number	31AA04006844 AM21
Licence No and Date	3111000199/08/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.	
Case is deferred.	

Case No.	192 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00098641AM21
RA File Number	03AA04026748 AM21
Licence No and Date	0311002145/08/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0310837528 dated 31.07.2020 as per written comments of Consultant (Tech-3) vide email dated 19.03.2022 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms
90289010	C- Core Net Content: 48 Percent Ni:Fe Cold Rolled Strip In Coil Form (Thickness 0.345 mm +/-5%): 6868.260 Kilogram	1380000 Number	72269210	48 Percent Ni:Fe Cold Rolled Strip In Coil Form (Thickness 0.345 mm +/- 5 %)	10303 Kgs including 50% wastage

Note: Grade & type of import item will be same as used in export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	193 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00100064AM21
RA File Number	31AA04007099 AM21
Licence No and Date	3111000208/09/03/2021

Norms Committee Decision:

Deferred for comments of TE.

Case No.	194 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00100066AM21
RA File Number	31AA04007100 AM21
Licence No and Date	3111000209/09/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	195 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AQUASUB ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00100595AM21
RA File Number	32AA04006168 AM21
Licence No and Date	3211000586/10/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	196 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	PURE RESIN PRODUCTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101488AM21
RA File Number	05AA04036255 AM21
Licence No and Date	0511001688/11/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 08.07.2021 followed by reminders dated 28.07.2021 & 12.08.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	197 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101569AM21

RA File Number	09AA04005657 AM21
Licence No and Date	0911000496/11/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	198 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101572AM21
RA File Number	09AA04005664 AM21
Licence No and Date	0911000495/11/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	FITWEL GASKET COMPANY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101724AM21
RA File Number	31AA04006951 AM21
Licence No and Date	3111000204/11/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	200 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	UNI VTL PRECISION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00102113AM21
RA File Number	07AA04009021 AM21
Licence No and Date	0711000661/12/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 28.07.2021	

followed by a reminder dated 12.08.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to **send final reminder** letter to the applicant for furnishing the requisite information within 15 days.

Case is deferred.

Case No.	201 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SOGEFI ENGINE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00102265AM21
RA File Number	07AA04010065 AM21
Licence No and Date	0711000670/12/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	202 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00107295AM21
RA File Number	34AA04003259 AM21
Licence No and Date	3411000334/19/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 14.09.2021 followed by reminders dated 29.09.2021 & 14.10.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the

case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	203 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00108786AM21
RA File Number	03AA04030975 AM21
Licence No and Date	0311002654/22/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00109002AM21
RA File Number	03AA04027347 AM21
Licence No and Date	0311002340/22/03/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	205 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00109073AM21
RA File Number	03AA04031476 AM21
Licence No and Date	0311002758/22/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 14.09.2021 followed by reminders dated 29.09.2021 & 14.10.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.	

RA concerned may take suitable consequential action accordingly.

Case No.	206 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00112958AM21
RA File Number	05AA04041446 AM21
Licence No and Date	0511001924/24/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.09.2021 followed by reminders dated 29.09.2021 & 14.10.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	207 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00113702AM21
RA File Number	03AA04028850 AM21
Licence No and Date	0311002581/25/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.09.2021 followed by reminders dated 29.09.2021 & 14.10.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	208 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00116711AM21
RA File Number	34AA04003453 AM21

Licence No and Date	3411000373/30/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.09.2021 followed by reminders dated 29.09.2021 & 14.10.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	209 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00116753AM21
RA File Number	03AA04029924 AM21
Licence No and Date	0311002951/30/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and Consultant (SKB) informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information as per comments of the TE: 1. As per the Deficiency letter submitted, it is noted that the mini production dyads will be required 11.8 mm thick plate. However, in the drawings and also in other documents indicates 12 mm thickness of the plate. In this connection, please clarify the reasons of using 11.8 mm in place of 12 mm thick plate. 2. Please submit a copy of Bill of entry of imported 11.8 mm thick plate which could clearly indicate thickness of the plate having 11.8 mm thickness. Case is deferred.	

Case No.	210 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00116470AM21
RA File Number	03AA04031563 AM21
Licence No and Date	0311002802/30/03/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00006906AM22
RA File Number	03AA04000708 AM22
Licence No and Date	0311003091/08/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	212 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00018755AM22
RA File Number	03AA04033410 AM21
Licence No and Date	0311003137/15/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	ICEM ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00023688AM22
RA File Number	03AA04002791 AM22
Licence No and Date	0311003239/21/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 14.09.2021 followed by reminders dated 29.09.2021 & 14.10.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	214 / NC/1/MEET/Apr/202223/1
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Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00024685AM22
RA File Number	34AA04000654 AM22
Licence No and Date	3411000482/22/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.09.2021 followed by reminders dated 29.09.2021 & 14.10.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	215 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00026779AM22
RA File Number	09AA04001710 AM22
Licence No and Date	0911000733/26/04/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00027004AM22
RA File Number	07AA04002228 AM22
Licence No and Date	0711000972/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. To provide usage & wastage details of Sl. No. 3 of item of import. Case is deferred.	

Case No.	217 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00027698AM22
RA File Number	04AA04008100 AM21
Licence No and Date	0411000516/27/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	218 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00028444AM22
RA File Number	05AA04008011 AM22
Licence No and Date	0511002327/28/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for	

import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	219 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00032297AM22
RA File Number	09AA04002039 AM22
Licence No and Date	0911000768/04/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	220 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00032300AM22
RA File Number	09AA04002040 AM22
Licence No and Date	0911000769/04/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	221 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00032303AM22
RA File Number	09AA04002041 AM22
Licence No and Date	0911000770/04/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	222 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00032305AM22
RA File Number	09AA04002042 AM22
Licence No and Date	0911000771/04/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	223 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00033631AM22
RA File Number	07AA04002713 AM22
Licence No and Date	0711001033/05/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	224 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00034505AM22
RA File Number	07AA04002934 AM22
Licence No and Date	0711001043/06/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.	

RA concerned may take suitable consequential action accordingly.

Case No.	225 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00035030AM22
RA File Number	07AA04002729 AM22
Licence No and Date	0711001047/07/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	226 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00035314AM22
RA File Number	09AA04002207 AM22
Licence No and Date	0911000783/07/05/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	227 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00035581AM22
RA File Number	04AA04003419 AM22
Licence No and Date	0411000783/07/05/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	228 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	SANSERA ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00036272AM22
RA File Number	07AA04003116 AM22
Licence No and Date	0711001059/08/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms, taking cue from SION C-1002, as per written comments of MSME as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms
84099990	Connecting Rods	170068.00 Kg	72287012	Alloy / Non Alloy Steel Rounds Less Than 80MM	1.47 Kgs/Kg for non-alloy steel round bar & 1.40 Kgs/kg for alloy steel round bar

Note:

- 1. Per unit weight of the export product is 410gram.**
- 2. Grade/Composition of item of import will be same as used in export item.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	229 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00039117AM22
RA File Number	05AA04012572 AM22
Licence No and Date	0511002562/12/05/2021

Norms Committee Decision:

Deferred for comments of TE.

Case No.	230 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00039365AM22
RA File Number	34AA04001385 AM22
Licence No and Date	3411000568/12/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under: 1. The quantity of import items at Sl. No. 1, 2 & 4 may be allowed as 1.02Kgs/Kg net content in the export for each item separately. 2. The quantity of import item at Sl. No. 3 may be allowed as net plus 1% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	231 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00038836AM22
RA File Number	03AA04005041 AM22
Licence No and Date	0311003737/12/05/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	232 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00040094AM22
RA File Number	34AA04001421 AM22
Licence No and Date	3411000570/13/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 31.12.2021 & 12.02.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	233 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00040296AM22
RA File Number	02AA04004104 AM22
Licence No and Date	0211000698/13/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	234 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SWIMS TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00040316AM22
RA File Number	07AA04002456 AM22
Licence No and Date	0711001090/13/05/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00042269AM22
RA File Number	05AA04014585 AM22
Licence No and Date	0511002639/17/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.	

2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	236 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00042652AM22
RA File Number	09AA04002766 AM22
Licence No and Date	0911000852/17/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	237 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00042252AM22
RA File Number	31AA04002406 AM22
Licence No and Date	3111000330/17/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	238 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00042253AM22
RA File Number	04AA04002273 AM22
Licence No and	0411000825/17/05/2021

Date	
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	239 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00042261AM22
RA File Number	09AA04002764 AM22
Licence No and Date	0911000844/17/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	240 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00044882AM22
RA File Number	09AA04002803 AM22
Licence No and Date	0911000854/18/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00044884AM22
RA File Number	09AA04002765 AM22
Licence No and Date	0911000855/18/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	242 / NC/1/MEET/Apr/202223/1
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Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00044923AM22
RA File Number	03AA04013342 AM22
Licence No and Date	0311003877/18/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	243 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00045148AM22
RA File Number	VDDADVCAPPLY00001558 AM22
Licence No and Date	3411000577/18/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 31.12.2021, 26.02.2022 & 13.03.2022 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant on 23.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	244 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00045368AM22
RA File Number	03AA04015482 AM22
Licence No and Date	0311003886/18/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00045475AM22
RA File Number	05AA04014977 AM22
Licence No and Date	0511002688/18/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00046182AM22
RA File Number	03AA04014666 AM22
Licence No and Date	0311003932/19/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	247 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00046497AM22
RA File Number	04AA04004042 AM22
Licence No and Date	0411000856/20/05/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	248 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00047931AM22
RA File Number	34AA04001725 AM22
Licence No and Date	3411000609/21/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 31.12.2021, 26.02.2022 & 13.03.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	249 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	BOSON MOTORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00048072AM22
RA File Number	26AA04000394 AM22
Licence No and Date	2611000161/21/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 19.04.2022 as under: The quantity of relevant import items may be allowed as per GN-4. RA concerned may take further necessary action as per the decision of NC.	

Case No.	250 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00049810AM22
RA File Number	10AA04001479 AM22
Licence No and	1011000332/24/05/2021

Date	
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of Consultant (Tech-1) as under:	
1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly) of relevant diameter and length) may be allowed as net plus 2% wastage. 3. The quantity of import item (Evident Paper – Plastic Sheet/Roll (Self Adhesive)) may be allowed as 1.10Sq.meter/Sq. meter content in the export product. 4. The quantity of rest of import items may be allowed as net plus 1% wastage.	
RA concerned may take further necessary action as per the decision of NC.	

Case No.	251 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00099713AM22
RA File Number	05AA04018209 AM22
Licence No and Date	0511002782/25/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	252 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	KHANNA POLYRIB PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00099922AM22
RA File Number	06AA04001510 AM22
Licence No and Date	0611000417/25/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	253 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00100114AM22

RA File Number	05AA04018204 AM22
Licence No and Date	0511002795/26/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	254 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00100723AM22
RA File Number	09AA04003179 AM22
Licence No and Date	0911000922/27/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	255 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101380AM22
RA File Number	05AA04012944 AM22
Licence No and Date	0511002849/27/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	256 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00100724AM22
RA File Number	09AA04003177 AM22
Licence No and Date	0911000923/27/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	257 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00100725AM22
RA File Number	09AA04003176 AM22
Licence No and Date	0911000924/27/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	258 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101009AM22
RA File Number	09AA04003173 AM22
Licence No and Date	0911000927/27/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	259 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101067AM22
RA File Number	34AA04001865 AM22
Licence No and Date	3411000641/27/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 31.12.2021, 26.02.2022 & 13.03.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	260 / NC/1/MEET/Apr/202223/1
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Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101137AM22
RA File Number	05AA04018188 AM22
Licence No and Date	0511002839/27/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	261 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101257AM22
RA File Number	09AA04003172 AM22
Licence No and Date	0911000954/27/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	262 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00100670AM22
RA File Number	03AA04010020 AM22
Licence No and Date	0311004082/27/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	263 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101378AM22
RA File Number	05AA04017886 AM22
Licence No and	0511002848/27/05/2021

Date	
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	264 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	CAPITAL POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00101986AM22
RA File Number	05AA04018899 AM22
Licence No and Date	0511002861/28/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 16.03.2022 followed by a reminder dated 05.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	265 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00103877AM22
RA File Number	07AA04005134 AM22
Licence No and Date	0711001201/31/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 16.03.2022 followed by a reminder dated 05.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	266 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

HQ File Number	HQRNORM APPLY 00105301AM22
RA File Number	05AA04019560 AM22
Licence No and Date	0511002928/02/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	267 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00106351AM22
RA File Number	05AA04020921 AM22
Licence No and Date	0511002951/03/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	268 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00106354AM22
RA File Number	05AA04020867 AM22
Licence No and Date	0511002952/03/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	269 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00106422AM22
RA File Number	07AA04005672 AM22
Licence No and Date	0711001247/03/06/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 16.03.2022 followed by a reminder dated 05.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	270 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	I-TECH PLAST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00106493AM22
RA File Number	03AA04012415 AM22
Licence No and Date	0311004276/03/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
84509010	Plastic Housing B Assembly With Micro Switch For Washing Machine	483840 Number	1	39021000	HOSTACOM M4 N01 L303612	5% wastage allowed
			2	40051000	SANTOPRENE 111 45 Black	5% wastage allowed
			3	85365090	SWITCH miniature D41X	Net to net basis

Note:

1. The description of export item may be amended as “Plastic Housing B Assembly With Micro Switch For Washing Machine”.
2. The applicant should import item at Sl. No. 2 with relevant specification.

RA concerned may take suitable consequential action accordingly.

Case No.	271 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00108206AM22
RA File Number	05AA04021683 AM22
Licence No and Date	0511002987/05/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.01.2022 followed by reminders dated 25.01.2022, 09.02.2022, 26.02.2022 & 13.03.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	272 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AMAR ENTERPRISES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00108834AM22
RA File Number	03AA04022543 AM22
Licence No and Date	0311004387/07/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 16.03.2022 followed by a reminder dated 05.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	273 / NC/1/MEET/Apr/202223/1				
Case Status	Case Approved				
Party Name	S K INDUSTRIES				
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022				
HQ File Number	HQRNORM APPLY 00109431AM22				
RA File Number	34AA04002129 AM22				
Licence No and Date	3411000702/08/06/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME given vide email dated 19.04.2022 as under:					
ITCHS	Export Item	Export Quantity	ITCHS	Import Item	Recommended Quantity

Code			Code		
84829900	Bearing Parts Races	105.77Kg	72223099	Stainless Steel Bar Cronidur 30	346.26Kg inclusive of 227% wastage after affecting 1/3 rd recovery from scrap

Note:

1. The weight of export item may be amended as 105.77Kg.
2. Import item should be of relevant to export item.

RA concerned may take suitable consequential action accordingly.

Case No.	274 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00111007AM22
RA File Number	03AA04012518 AM22
Licence No and Date	0311004476/09/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	275 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00112877AM22
RA File Number	03AA04018335 AM22
Licence No and Date	0311004545/11/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	276 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00114430AM22
RA File Number	04AA04005779 AM22
Licence No and Date	0411000974/14/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	277 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00115258AM22
RA File Number	09AA04002060 AM22
Licence No and Date	0911001045/15/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 16.03.2022 followed by a reminder dated 05.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	278 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00115607AM22
RA File Number	31AA04014927 AM22
Licence No and Date	3111000406/16/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022. The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3). The case stands deferred.	

Case No.	279 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00115703AM22
RA File Number	09AA04004199 AM22
Licence No and Date	0911001046/16/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	280 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00116169AM22
RA File Number	04AA04006540 AM22
Licence No and Date	0411000991/16/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	281 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00116199AM22
RA File Number	05AA04000812 AM22
Licence No and Date	0511003179/16/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 16.03.2022 followed by a reminder dated 05.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant.	

The case stands deferred.

Case No.	282 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00116891AM22
RA File Number	05AA04018650 AM22
Licence No and Date	0511003189/17/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	283 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00117622AM22
RA File Number	05AA04029027 AM22
Licence No and Date	0511003208/18/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	284 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00120396AM22
RA File Number	08AA04007720 AM22
Licence No and Date	0811001783/21/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 16.03.2022 followed by a reminder dated 05.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	285 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00121365AM22
RA File Number	05AA04027430 AM22
Licence No and Date	0511003267/22/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	286 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ROTHERS ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00121765AM22
RA File Number	31AA04015930 AM22
Licence No and Date	3111000418/22/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022. The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3). The case stands deferred.	

Case No.	287 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00121082AM22
RA File Number	09AA04004973 AM22
Licence No and Date	0911001075/22/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	288 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00121098AM22
RA File Number	09AA04004975 AM22
Licence No and Date	0911001076/22/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	289 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00122989AM22
RA File Number	10AA04002827 AM22
Licence No and Date	1011000401/23/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	290 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00123221AM22
RA File Number	09AA04005134 AM22
Licence No and Date	0911001103/24/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	291 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

HQ File Number	HQRNORM APPLY 00123225AM22
RA File Number	09AA04005135 AM22
Licence No and Date	0911001104/24/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	292 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00124171AM22
RA File Number	09AA04005515 AM22
Licence No and Date	0911001115/25/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	293 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00165524AM22
RA File Number	502404000013 AM21
Licence No and Date	0911001376/18/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 05.10.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send the final reminder to the applicant for furnishing the required information within 15 days. Case is deferred.	

Case No.	294 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00272960AM22
RA File Number	56AA04009066 AM22

Licence No and Date	5611000636/02/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	295 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00273855AM22
RA File Number	31AA04030335 AM22
Licence No and Date	3111000754/03/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	296 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MICRO COILS AND REFRIGERATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00273963AM22
RA File Number	05AA040104472 AM22
Licence No and Date	0511006623/03/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	297 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00273968AM22
RA File Number	05AA040108533 AM22
Licence No and Date	0511006624/03/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	298 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00276397AM22
RA File Number	09AA04018575 AM22
Licence No and Date	0911002008/06/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	299 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00276416AM22
RA File Number	09AA04018566 AM22
Licence No and Date	0911002009/06/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	300 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00276600AM22
RA File Number	04AA04039314 AM22
Licence No and Date	0411001961/06/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	301 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	TRITORC EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00276706AM22
RA File Number	03AA040131513 AM22

Licence No and Date	0311009229/06/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	302 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00276379AM22
RA File Number	09AA04018564 AM22
Licence No and Date	0911002005/06/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	303 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00277562AM22
RA File Number	10AX04000002 AM22
Licence No and Date	1011000678/07/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of Consultant (Tech-1) as under: 1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly) of relevant diameter and length) may be allowed as net plus 2% wastage. 3. The quantity of import item (Evident Paper – Plastic Sheet/Roll (Self Adhesive)) may be allowed as 1.10Sq.meter/Sq. meter content in the export product. 4. The quantity of rest of import items may be allowed as net plus 1% wastage. RA concerned may take further necessary action as per the decision of NC.	

Case No.	304 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

HQ File Number	HQRNORM APPLY 00277957AM22
RA File Number	05AA040105406 AM22
Licence No and Date	0511006692/07/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	305 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00278878AM22
RA File Number	07AA04039852 AM22
Licence No and Date	0711002583/08/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	306 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ERBATECH MACHINERY PRIVATE LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00280523AM22
RA File Number	32AA04030023 AM22
Licence No and Date	3211002079/09/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	307 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00280333AM22
RA File Number	56AA04009568 AM22
Licence No and Date	5611000656/09/12/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	308 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00283838AM22
RA File Number	03AX04000141 AM22
Licence No and Date	0311009413/13/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	309 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00286207AM22
RA File Number	09AX04000026 AM22
Licence No and Date	0911002060/15/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	310 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00286220AM22
RA File Number	03AX04000138 AM22
Licence No and Date	0311009475/15/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 10.01.2022 followed by reminders dated 25.01.2022 & 09.02.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	311 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00286710AM22
RA File Number	09AX04000033 AM22
Licence No and Date	0911002081/15/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case is not available in the worklist & group worklist of NC-1. Therefore, the Committee decided to reconcile it from EGTF Division in this regard and thereafter, the case may be referred to the concerned Technical Authority. The case stands deferred.	

Case No.	312 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00288225AM22
RA File Number	03AA040131020 AM22
Licence No and Date	0311009561/16/12/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	313 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00287609AM22
RA File Number	07AA04040213 AM22
Licence No and Date	0711002655/16/12/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	314 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred

Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00287934AM22
RA File Number	07AX04000015 AM22
Licence No and Date	0711002659/16/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	315 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00288938AM22
RA File Number	03AA040131409 AM22
Licence No and Date	0311009600/17/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	316 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00289335AM22
RA File Number	05AA040107200 AM22
Licence No and Date	0511006998/17/12/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	317 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00291477AM22
RA File Number	56AA04007039 AM22
Licence No and Date	5611000684/20/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 18.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	318 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00291480AM22
RA File Number	56AA04006992 AM22
Licence No and Date	5611000685/20/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 18.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	319 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00293223AM22
RA File Number	56AA04007029 AM22
Licence No and Date	5611000695/21/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 18.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	320 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00294260AM22
RA File Number	34AX04000072 AM22
Licence No and Date	3411001587/22/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	321 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SAMSON SCIENTIFICS AND SURGICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00294006AM22
RA File Number	56AX04000017 AM22
Licence No and Date	5611000697/22/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	322 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00294235AM22
RA File Number	34AX04000071 AM22
Licence No and Date	3411001586/22/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	323 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00294992AM22
RA File Number	05AX04000267 AM22
Licence No and Date	0511007164/23/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	324 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00295421AM22
RA File Number	09AX04000072 AM22
Licence No and Date	0911002142/23/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	325 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00295434AM22
RA File Number	10AX04000016 AM22
Licence No and Date	1011000726/23/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of Consultant (Tech-1) as under: 1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly) of relevant diameter and length) may be allowed as net plus 2% wastage. 3. The quantity of import item (Evident Paper – Plastic Sheet/Roll (Self Adhesive)) may be allowed as 1.10Sq.meter/Sq. meter content in the export product. 4. The quantity of rest of import items may be allowed as net plus 1% wastage.	

RA concerned may take further necessary action as per the decision of NC.

Case No.	326 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00296327AM22
RA File Number	03AX04000234 AM22
Licence No and Date	0311009748/24/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	327 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	HOERBIGER INDIA PRECISION TECHNOLOGY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00296331AM22
RA File Number	03AX04000342 AM22
Licence No and Date	0311009749/24/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	328 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00298737AM22
RA File Number	09AX04000071 AM22
Licence No and Date	0911002162/27/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	329 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00298938AM22
RA File Number	09AX04000068 AM22
Licence No and Date	0911002171/27/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	330 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00299681AM22
RA File Number	09AX04000012 AM22
Licence No and Date	0911002183/28/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	331 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00299797AM22
RA File Number	07AA04040822 AM22
Licence No and Date	0711002551/28/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	332 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

HQ File Number	HQRNORM APPLY 00301534AM22
RA File Number	31AX04000028 AM22
Licence No and Date	3111000844/29/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	333 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00301786AM22
RA File Number	07AX04000142 AM22
Licence No and Date	0711002750/30/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	334 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	BAINITE MACHINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00302281AM22
RA File Number	03AX04000178 AM22
Licence No and Date	0311009923/30/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product.	

3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	335 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PENGUIN PETROLEUM SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00302374AM22
RA File Number	03AX04000231 AM22
Licence No and Date	0311009924/30/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	336 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00303676AM22
RA File Number	05AX04000327 AM22
Licence No and Date	0511007512/31/12/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	337 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00305729AM22
RA File Number	05AX04000404 AM22
Licence No and Date	0511007540/03/01/2022

Norms Committee Decision:

Deferred for comments of TE.

Case No.	338 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ICEM ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00307193AM22
RA File Number	03AX04000518 AM22
Licence No and Date	0311010060/04/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	339 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	CML BIOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00307205AM22
RA File Number	10AX04000023 AM22
Licence No and Date	1011000753/04/01/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	40149090	Bromo Butyl Vacuum Rubber Stopper	1.01Kgs/Kg content in the export item
2	39239090	Foam Tray	Net to net basis with Nil wastage

RA concerned may take suitable consequential action accordingly.

Case No.	340 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	KEY - TECH ENGINEERING CO.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00307275AM22
RA File Number	03AX04000554 AM22
Licence No and Date	0311010067/04/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	341 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00307282AM22
RA File Number	05AX04000409 AM22
Licence No and Date	0511007621/04/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	342 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00308345AM22
RA File Number	34AX04000129 AM22
Licence No and Date	3411001637/05/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 03.03.2022 followed by reminders dated 18.03.2022 & 02.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.	

RA concerned may take suitable consequential action accordingly.

Case No.	343 / NC/1/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00308721AM22
RA File Number	34AX04000133 AM22
Licence No and Date	3411001646/05/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 19.03.2022 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms
84829900	Bearing Parts Races(made of stainless steel bar Cronidur 30)	1676.00 Kg	72223099	Stainless Steel Bar Cronidur 30	4339Kg inclusive of 158% wastage after affecting 1/3 rd recovery from scarp

Note:

1. The details of the parts to be produced will be communicated to Concerned RA.
2. Grade/Composition of item of import will be same as used in export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	344 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00309382AM22
RA File Number	34AX04000130 AM22
Licence No and Date	3411001640/06/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022

followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	345 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00309385AM22
RA File Number	03AX04000555 AM22
Licence No and Date	0311010153/06/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	346 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00313301AM22
RA File Number	03AX04000286 AM22
Licence No and Date	0311010309/10/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	347 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SUPER CIRCLE AUTO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00313683AM22
RA File Number	05AX04000468 AM22
Licence No and Date	0511007799/10/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that Consultant (Tech-1) has given the comments on some of the import items. The case was discussed in the meeting and the Committee decided	

to refer the case to Consultant (SKB) for comments on rest of the import items.

The case stands deferred.

Case No.	348 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00315050AM22
RA File Number	07AX04000192 AM22
Licence No and Date	0711002858/11/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.	
RA concerned may take suitable consequential action accordingly.	

Case No.	349 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00315180AM22
RA File Number	24AX04000044 AM22
Licence No and Date	2411001247/11/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	350 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00315757AM22
RA File Number	03AX04000598 AM22
Licence No and Date	0311010382/12/01/2022
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	351 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00317536AM22
RA File Number	07AX04000193 AM22
Licence No and Date	0711002870/13/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	352 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00322585AM22
RA File Number	07AX04000203 AM22
Licence No and Date	0711002890/18/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	353 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00324016AM22
RA File Number	03AX04000800 AM22
Licence No and Date	0311010690/19/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	354 / NC/1/MEET/Apr/202223/1
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00324006AM22
RA File Number	34AX04000162 AM22
Licence No and Date	3411001696/19/01/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2022 followed by reminders dated 19.03.2022 & 03.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	355 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00325629AM22
RA File Number	03AA040112466 AM22
Licence No and Date	0311010748/20/01/2022
Norms Committee Decision: Deferred for comments of TE.	

Case No.	356 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00327089AM22
RA File Number	34AX04000175 AM22
Licence No and Date	3411001713/21/01/2022
Norms Committee Decision: Deferred for comments of TE.	

Case No.	357 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022

HQ File Number	HQRNORM APPLY 00330746AM22
RA File Number	04AX04000097 AM22
Licence No and Date	0411002478/25/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	358 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00331106AM22
RA File Number	09AX04000148 AM22
Licence No and Date	0911002375/25/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	359 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00332544AM22
RA File Number	09AX04000160 AM22
Licence No and Date	0911002390/27/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	360 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00332760AM22
RA File Number	09AX04000147 AM22
Licence No and Date	0911002394/27/01/2022
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	361 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00332946AM22
RA File Number	04AX04000138 AM22
Licence No and Date	0411002497/27/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	362 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00334452AM22
RA File Number	03AX04000946 AM22
Licence No and Date	0311010958/28/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	363 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00337059AM22
RA File Number	03AX04000667 AM22
Licence No and Date	0311010988/31/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 18.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	364 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00337351AM22
RA File Number	05AX04000771 AM22
Licence No and Date	0511008352/31/01/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	365 / NC/1/MEET/Apr/202223/1																
Case Status	Case Approved																
Party Name	ZTT INDIA PRIVATE LIMITED																
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022																
HQ File Number	HQRNORM APPLY 00337546AM22																
RA File Number	04AX04000111 AM22																
Licence No and Date	0411002532/31/01/2022																
Norms Committee Decision:																	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:																	
<table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>90011000</td><td>Single Mode Optical Fiber-G652D</td><td>384801111 Meter</td><td>70022090</td><td>Preform of Silica Type G 652D</td><td>10379.25 Kgs with Nil wastage</td></tr></table>						ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	90011000	Single Mode Optical Fiber-G652D	384801111 Meter	70022090	Preform of Silica Type G 652D	10379.25 Kgs with Nil wastage
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity												
90011000	Single Mode Optical Fiber-G652D	384801111 Meter	70022090	Preform of Silica Type G 652D	10379.25 Kgs with Nil wastage												
RA concerned may take suitable consequential action accordingly.																	

Case No.	366 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00337549AM22
RA File Number	07AX04000300 AM22
Licence No and	0711003072/31/01/2022

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 16.03.2022 followed by a reminder dated 05.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	367 / NC/1/MEET/Apr/202223/1																
Case Status	Case Approved																
Party Name	ZTT INDIA PRIVATE LIMITED																
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022																
HQ File Number	HQRNORM APPLY 00337552AM22																
RA File Number	04AX04000109 AM22																
Licence No and Date	0411002533/31/01/2022																
Norms Committee Decision:																	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:																	
<table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>90011000</td><td>Colored Optical Fiber - G652D</td><td>3520352035 Meter</td><td>32082010</td><td>Coloring Ink</td><td>32000Kgs inclusive of 0.1% wastage</td></tr></table>						ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	90011000	Colored Optical Fiber - G652D	3520352035 Meter	32082010	Coloring Ink	32000Kgs inclusive of 0.1% wastage
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity												
90011000	Colored Optical Fiber - G652D	3520352035 Meter	32082010	Coloring Ink	32000Kgs inclusive of 0.1% wastage												
RA concerned may take suitable consequential action accordingly.																	

Case No.	368 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00338979AM22
RA File Number	09AX04000186 AM22
Licence No and Date	0911002440/01/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	369 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SAMSON SCIENTIFICS AND SURGICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00339115AM22
RA File Number	56AX04000058 AM22
Licence No and Date	5611000774/01/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 18.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	370 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00338927AM22
RA File Number	31AX04000054 AM22
Licence No and Date	3111000938/01/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022. The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3). The case stands deferred.	

Case No.	371 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00338977AM22
RA File Number	09AX04000146 AM22
Licence No and Date	0911002439/01/02/2022
Norms Committee Decision: Deferred for comments of TE.	

Case No.	372 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00339591AM22
RA File Number	09AX04000199 AM22
Licence No and Date	0911002444/02/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	373 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00343546AM22
RA File Number	31AX04000030 AM22
Licence No and Date	3111001074/04/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	374 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00345841AM22
RA File Number	07AX04000333 AM22
Licence No and Date	0711003157/07/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	375 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00346160AM22

RA File Number	05AX04000792 AM22
Licence No and Date	0511008603/07/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	376 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00346170AM22
RA File Number	05AX04000812 AM22
Licence No and Date	0511008653/07/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	377 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00347586AM22
RA File Number	34AX04000241 AM22
Licence No and Date	3411001774/08/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	378 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00347408AM22
RA File Number	04AX04000125 AM22
Licence No and Date	0411002601/08/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	379 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00348539AM22
RA File Number	05AX04000896 AM22
Licence No and Date	0511008717/09/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	380 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	S.R. ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00349198AM22
RA File Number	05AX04000946 AM22
Licence No and Date	0511008731/09/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	381 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00351804AM22
RA File Number	34AX04000251 AM22
Licence No and Date	3411001785/11/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	382 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00354301AM22

RA File Number	03AX04000815 AM22
Licence No and Date	0311011370/14/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	383 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00354828AM22
RA File Number	07AX04000377 AM22
Licence No and Date	0711003223/14/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter, as raised by the TE, is being issued to the applicant for furnishing certain information through DGFT Portal. Therefore, the Committee decided to defer the case.	
The case stands deferred.	

Case No.	384 / NC/1/MEET/Apr/202223/1
Case Status	Case Deferred
Party Name	VOKSET TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 1 and 19/04/2022
HQ File Number	HQRNORM APPLY 00354877AM22
RA File Number	52AX04000070 AM22
Licence No and Date	5211002024/14/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	